

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 363 OF 2018 IN
DFR NO. 718 OF 2018

Dated: 13th March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Anay Sharma
Ms. Deepila Kalra

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao for R-2

ORDER

Issue notice to the Respondent Nos. 1, 3 & 4 returnable on 27.03.2018.

Dasti, in addition, is also permitted.

List this matter on 27.03.2018.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

js/vt